

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 45

**CA No. 32/2021,188/2021
And**

CP No. 107/Chd/Hry/2019

**Under Section 241 & 242, CA 2013 &
R 32, NCLT 2016**

In the matter of:-

Surinder Kumar Singal

...Petitioner

Vs.

Kaarms Healthcare Pvt. Ltd. & Ors.

...Respondents

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member
(Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to
11.10.2023.

Sd/-
Court Officer

August 17, 2023
PRF